

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Petition No. 232/TT/2013

Date: 17.6.2014

To  
Chief Engineer (Commercial & Tariff),  
KSEB,  
Vydyuthi Bhavanam,  
Pattom,  
Thiruvannthapuram-695 004

Subject: Determination of transmission tariff in respect of Inter-state transmission lines owned by KSEB upto the border of Kerala state, i.e. (1) Kaniyampetta-Kadakola 220 kV SC line (2) Moozhiyar-Theni 220 kV line(3) Idukki-Udamalpet 220 kV SC line

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.6.2014:-

- a) Capital cost duly certified by an auditor, if available;
- b) Funding pattern of the assets, i.e. the actual debt and equity considered towards the transmission assets as on date of commercial operation;
- c) Repayment schedule and interest rates of the loan(s) availed as per Form-13 with supporting documents;
- d) Cumulative depreciation against the assets as on 31.3.2012;
- e) Details of ARR approved by the SERC for FY 2009-10, 2010-11, 2011-12, 2012-13 & 2013-14 and details as per Table given overleaf, separately for the respective year. ARR details must contain total amount approved for the year:-

<b>(FY _____) ARR _____ Rs. Lakh</b>		
<b>SL. No.</b>	<b>LINE TYPE</b>	<b>Length*</b>
		<b>(CKt- Km)</b>
<b>1.</b>	<b>+500 kV HVDC</b>	
<b>2.</b>	<b>+800 kV HVDC</b>	
<b>3.</b>	<b>765 kV D/C</b>	
<b>4.</b>	<b>765 kV S/C</b>	
<b>5.</b>	<b>400 kV D/C</b>	
<b>6.</b>	<b>400 KV D/C Quad. Moose</b>	
<b>7.</b>	<b>400 kV S/C</b>	
<b>8.</b>	<b>220 kV D/C</b>	
<b>9.</b>	<b>220 kV S/C</b>	
<b>10.</b>	<b>132 kV D/C</b>	
<b>11.</b>	<b>132 kV S/C</b>	
<b>12.</b>	<b>66 KV</b>	

\* Total Length in the State for which ARR has been approved

f) In case norms for O&M have not finalized by the SERC, actual audited O&M expenses for that fiscal year;

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
Asst. Chief (Legal)